

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3952

ANSWERED ON:20.04.2010

SPECIAL FORCE FOR CYBER CRIMES

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to establish a specific police force to deal with cyber crimes in the country;

(b) if so, the details thereof; and

(c) the steps taken by the Government to curb cyber crimes in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): There is no proposal under consideration of the Union Government for establishing a specific police force to deal with cyber crimes in the country. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crimes including cyber crime and for prosecuting the criminals through the machinery of their law enforcement agencies. Cyber crime cells have been set up by various State Governments. The Central Bureau of Investigation (CBI) has a specific unit, which deals with the cyber crime cases falling under the jurisdiction of the Union Territories.

(c): 'Police' being a State subject, training of State Police personnel is primarily the responsibility of the State Governments. However, the efforts of the State Governments are supplemented by the Central Government through regular training of their personnel on 'Cyber Crime Investigation' at various training institutions, like the CBI Academy at Ghaziabad, SVPNPA at Hyderabad, NCRB at New Delhi, NEPA at Barapani, LNJNNICFS at New Delhi, CDTS at Chandigarh & Hyderabad and GEQD, Hyderabad. Further, CBI has also set up Cyber Crime Investigation Cell (CCIC) in 2001, which investigate cyber crime cases and help respective police organizations in implementation of laws addressing cyber crime and cyber frauds.

The NASSCOM, which is the Chamber of Commerce of IT/BPO companies, has started training programs for the Police Officers to make them understand cyber crimes and the applicability of various Sections of the Information Technology Act, 2000 and the Information Technology (Amendment) Act, 2008 alongwith provisions of the Indian Penal Code (IPC). Under this program, which was started in 2004, four Cyber labs were established in Mumbai, Pune, Thane and Bangalore and nearly 8,000 Police officers have been trained. Data Security Council of India (DSCI) – A NASSCOM initiative- has taken over the execution of training programs of the NASSCOM Cyber labs, and is in the process of extending Cyber lab program. The DSCI is also executing a project on "Cyber Security Awareness Programme" with funding from Department of Information Technology for carrying out cyber security awareness campaigns for the IT/BPO industry, banks, public sector and others.